

Salary structure within Air India

1882. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that although Air India is a Public Sector, there are different pay structure, salary allowances for the Pilots, Engineers, Staff, Captain, Ground Staff and Cabin Crew, working in Air India, Air India Express, Air India Charter and Alliance Airlines;

(b) whether some employees are getting arrear dues whereas other employees are not getting; and

(c) if so, the reasons for such discrimination?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) and (c) Yes, Sir. There has been delay in payment of arrear dues because of the severe liquidity crisis in Air India. The delays, when they occur, affect all categories of employees and are not selective.

Verification of licences by DGCA

1883. SHRI B.S. GNANADESIKAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Directorate General of Civil Aviation has verified nearly 3000 to 4000 licences in view of an Air India pilot obtaining flying licence by allegedly forging marksheets recently;

(b) if so, the details thereof and total number of pilot licences issued for the last three years; and

(c) the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) Since January, 2008 till date, Directorate General of Civil Aviation (DGCA) has issued 5016 Commercial Pilot Licence (CPL), 268; Commercial Helicopter Pilot Licence (CHPL); 1322 Airlines Transport Pilot Licence (ATPL); 28 Airlines Transport Pilot Licence (H) and 827 Private Pilot Licence. Recently cases of candidates

obtaining licences on the basis of forged mark - sheets and flying hours have been noticed. DGCA conducted a drive to check the examination history of all candidates holding 1704 Airlines Transport Pilot Licence (ATPL) and 6331 Commercial Pilot Licence (CPL). In all 9 cases of CPL and 6 case of ALTP were found to be procured by submitting fake mark-sheets. In all above 15 cases, the licences were suspended and cases were handed over to Delhi Police Authorities and are under investigation. 15 cases of pilots obtaining licence on the basis of forged flying records were also noticed as detected by Anti Corruption Bureau, Rajasthan and are being investigated by Anti Corruption Bureau, Rajasthan. As a result of investigation by Crime Branch of Delhi Police, eleven pilots, five middlemen and three officials of DGCA were arrested for their involvement in the irregularity. All three officials of DGCA have been suspended. 15 pilots involved in forged flying records in Rajasthan have been arrested and their licences suspended. Licence issued to Rajasthan State Flying School, Jaipur has since expired and has not been renewed.

Flying schools in country

1884. SHRI SYED AZEEZ PASHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has constituted a Committee to overhaul the education system in 40 flying schools in the country;
- (b) the number of pilots being trained and graduated every year from these 40 flying schools;
- (c) whether DGCA has totally neglected proper supervision of the flying schools till now;
- (d) to what extent is the DGCA qualified and capable to monitor education in the Civil Aviation sector;
- (e) the steps proposed to increase the number of flying schools and encouraging higher standards?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The Government has formed an Expert Committee to review the existing flying training system in the country and to recommend ways to improve the quality of flying training.